IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _

CP 68/2003 (OA 247/2003)

Applicant(s)

Panna Lal Tailer

Respondent (s) M.S. Darda:

Advocate for Applicant (s)

Advocate for Respondent (3)

NOTES OF THE REGISTRY

402 283,284 | 402 283,284 | We 16,2,04

ORDERS OF THE TRIBUNAL

12.2.2004

Mr. Nand Kishore, Counsel for the applicant. Mr. N.K. Jain, Counsel for the respondents.

The respondents have annexed a copy of the order dated 27.1.2004 (Annexure R/1), passed by the Hon'ble High Court of Judicature for Rajasthan Bench at Jaipur in DB Civil Writ Petition No. 63/2004 whereby the operation of the impugned order dated 17.7.2003 passed by the Central Administrative Tribunal, Jaipur Bench in the instant OA has been stayed.

This being so, the Contempt Petition stands disposed of. The learned counsel for the applicant submits that he may be given pennission to revive the Contempt Petition, if the Hon ble High Court passes such order. Pennission granted. Notices issued to the respondents stands discharged.

(BHARAT BHUSHAN)
MEMBER (J)

AHQ

(A.K. BHANDARL)-